Government of India Ministry of Human Resource Development Department of School Education & Literacy

LOK SABHA UNSTARRED QUESTION NO. 1430 TO BE ANSWERED ON 01st July, 2019

Teachers Vacancies

1430. DR. (PROF.) KIRIT PREMJIBHAI SOLANKI:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) the details of vacant posts in teaching staff (PGT, TGT and Special Educators) across schools all over the country, State/UT-wise including Gujarat;
- (b) whether such vacancies have increased over the years and if so, the details thereof;
- (c) whether the Government has identified reasons behind the vacancies and if so, the details thereof;
- (d) the steps taken/being taken by the Government to ensure zero vacancy in schools; and
- (e) whether there have been any modifications to the recruitment procedure to maintain a good quality of teaching staff and if so, the details thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a) to (b): The state-wise vacancies of teachers for the year 2018-19 in respect of Secondary and Senior Secondary Education is at **Annexure-I.** Under Samagra Shiksha financial assistance is provided for special educators, the number of such special educators State/ UTs wise is at **Annexure-II**. The data related to vacancy of special educator is not maintained at Central level.
- (c) to (e): The recruitment of teachers is a continuous process and the vacancies keep arising due to retirement and additional requirements on account of enhanced students' strength. Education is in the concurrent list of the Constitution. The recruitment, service conditions and deployment of teachers come under the purview of the concerned State/Union Territory (UT) Government. However, Ministry of Human Resource Development has been requesting all the States and UT Governments for filling-up the vacant posts of teachers and their rational deployment, for which the Ministry issues advisories to all States and UTs from time to time.

Further, the Central Government through the Centrally Sponsored Scheme of Samagra Shiksha, provides assistance to the States and UTs for deployment of additional teachers to maintain appropriate Pupil Teacher Ratio as per the prescribed norms for various levels of schooling, and for induction and in-service training of teachers.

Section 23 (1) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 stipulates that any person possessing such minimum qualifications, as laid down by an academic authority, authorized by the Central Government, by notification, shall be eligible for appointment as a teacher. Accordingly, the Central Government has notified the National Council for Teacher Education (NCTE) as academic authority for recruitment of teachers.

Additionally, NCTE, mandated for providing quality teacher education to the prospective teachers, has set norms and standards for infrastructure, instructional facilities and qualification and experience of faculty for the teacher education institutions in which teachers are trained. For this purpose, NCTE has revised its Recognition, Norms and Procedure, Regulations 2014.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (b) OF LOK SABHA UNSTARRED QUESTION NO. 1430 TO BE ANSWERED ON $01^{\rm ST}$ JULY, 2019 ASKED BY DR. (PROF.) KIRIT PREMJIBHAI SOLANKI REGARDING "TEACHERS VACANCIES"

Status of Vacancies of Teachers during 2018-19

Sl.	Name of Stat	Secondary			Higher Secondary			Total Vacant
		Sanctioned	In position	Vacant (A)	Sanctioned	In position	Vacant (B)	(A+B)
1.	A & N Islands	500	500	0	626	622	4	4
2.	Andhra Pradesh	2269	2269	0	1149	1107	42	42
3.	Arunachal Pradesh	62862	41469	21393	NA	NA	NA	21393
4.	Assam	48475	45265	3210	5776	5060	716	3926
5.	Bihar	48531	31365	17166	28160	11418	16742	33908
6.	Chandigarh	954	778	176	776	550	226	402
7.	Chhattisgarh	28127	19849	8278	19215	12190	7025	15303
8.	Dadra & Nagar Haveli	360	347	13	171	169	2	15
9.	Daman & Diu	220	116	104	83	50	33	137
10.	Delhi	NA	NA	NA	26290	19458	6832	6832
11.	Goa	527	527	0	145	106	39	39
12.	Gujarat	2795	1980	815	1606	1407	199	1014
13.	Haryana	18135	17190	945	21228	11680	9548	10493
14.	Himachal Pradesh	9923	9265	658	NA	NA	NA	658
15.	Jammu & Kashmir	19327	4214	18346	8844	1391	7453	25799
16.	Jharkhand	22560	15375	3952	9037	6711	2326	6278
17.	Karnataka	42337	36727	5610	11162	8466	2696	8306
18.	Kerala	18855	17305	1550	15846	13305	2541	4091
19.	Lakshadweep	NA	NA	NA	NA	NA	NA	0
20.	Madhya Pradesh	28716	19504	9212	47762	37519	10243	19455
21.	Maharashtra	4694	4694	0	612	612	0	0
22.	Manipur	1226	537	2	590	553	37	39
23.	Meghalaya	539	1070	156	1402	1402	0	156
24.	Mizoram	1664	1664	0	453	453	0	0
25.	Nagaland	2104	1840	264	445	445	0	264
26.	Odisha	32406	27977	4429	NA	NA	NA	4429
27.	Puducherry	2275	1792	483	658	591	67	550
28.	Punjab	18461	16910	1551	17254	13192	4062	5613
29.	Rajasthan	66643	55307	11336	33407	32119	1288	12624
30.	Sikkim	1106	756	350	290	290	0	350
31.	Tamil Nadu	49380	47157	2223	32010	29975	2035	4258
32.	Telangana	22604	19892	2712	5984	5984	0	2712
33.	Tripura	5099	4721	378	5201	4806	395	773
34.	Uttar Pradesh	15434	5334	10100	8958	2971	5987	16087
35.	Uttarakhand	18798	14844	3954	11725	8021	3704	7658
36.	West Bengal	NA	NA	NA	NA	NA	NA	0
	Total	597906	468540	129366	316865	232623	84242	213608

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Financial assistance provided under Samagra Shiksha for Special Educators

S. No		Number of Special Educators				
	State	Elementary	Secondary	Total		
1	Andaman And Nicobar Islands	6	10	16		
2	Andhra Pradesh	1360	0	1360		
3	Arunachal Pradesh	176	0	176		
4	Assam	703	39	742		
5	Bihar	1163	0	1163		
6	Chandigarh	29	4	33		
7	Chhattisgarh	161	0	161		
8	Dadra And Nagar Haveli	3	4	7		
9	Daman And Diu	2	5	7		
10	Delhi	13	1026	1039		
11	Goa	9	10	19		
12	Gujarat	1231	1073	2304		
13	Haryana	158	435	593		
14	Himachal Pradesh	126	18	144		
15	Jammu And Kashmir	48	58	106		
16	Jharkhand	333	0	333		
17	Karnataka	408	408	816		
18	Kerala	1503	1365	2868		
19	Lakshadweep	12	5	17		
20	Madhya Pradesh	458	0	458		
21	Maharashtra	2762	2097	4859		
22	Manipur	92	51	143		
23	Meghalaya	78	30	108		
24	Mizoram	78	45	123		
25	Nagaland	39	0	39		
26	Odisha	632	314	946		
27	Puducherry	16	8	24		
28	Punjab	462	22	484		
29	Rajasthan	580	0	580		
30	Sikkim	53	6	59		
31	Tamil Nadu	2196	210	2406		
32	Telangana	1184	0	1184		
33	Tripura	78	0	78		
34	Uttar Pradesh	2340	500	2840		
35	Uttarakhand	0	47	47		
36	West Bengal	1192	0	1192		
	Grand Total	19684	7790	27474		